

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

Item 45

**CA 2600/2019 in CP 2260/MB/2019**

CORAM:

SH. SHYAM BABU GAUTAM

JUSTICE P.N. DESHMUKH(Retd.)

HON'BLE MEMBER (T)

HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **20.01.2023**

NAME OF THE PARTIES: - **Mr Ravi Arya and Ors V/s Arya Ship  
Breaking Co Pvt Ltd & Ors**

*Appearance (via video-conference):*

For the Applicant : None present

For the Respondent : None present

Section 241-242 of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 15.03.2023, for further consideration and hearing.

**Sd/-**

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

JUSTICE P.N. DESHMUKH  
Member (Judicial)

Vedant Kedare